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OA 529/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 05.05.05

Hearing further hearing is concluded and
orders are reserved

~~Member G~~

~~Wk Chairman~~

Order dated 30.08.05

OA 525/04

OA 529/04

Common order passed in the aforesaid
two OAs pronounced in open court. As per
the observations contained therein, in separate sheets,
affecting to this record, both the OAs are
dismissed. No costs.

~~Member G~~

~~Wk Chairman 30/8~~